

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 5

IA(I.B.C)/799(CH)2023

And

CP (IB) No. 348/Chd/Pb/2019

IN THE MATTER OF

Swastikarmaan Steels Pvt. Ltd.

...Petitioner-Operational Creditor

Versus

Jindal Buildsys Limited

...Respondent-Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 07.05.2024

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 28.05.2024 in Supplementary List.

Sd/-
Court Officer